

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.136/TT/2015

Date: 9.9.2015

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:. Determination of Transmission Tariff from anticipated DOCOs to 31/03/2019 for  
Asset I: Split Bus Arrangement at Durgpaur Sub-station, and Asset II: Split Bus  
Arrangement at Maithon Sub-station under Split Bus arrangement for various  
substations in Eastern Region.

Sir,

Please refer to the Commission's order dated 2.7.2015 in the above mentioned  
petition directing PGCIL to file certain information and your letter dated 4.9.2015  
seeking extension of time upto 30.9.2015 for filing the same. This is to convey that your  
request for extension up to 30.9.2015 has been acceded to. This is further to inform you  
that no further extension of time shall be granted.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)